Opening of Jan Aushadhi stores

2689. SHRI M.V. MYSURA REDDY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that Pharmacy Advisory Forum has recommended for setting up of, at least, one Jan Aushadhi Generic Drug store in every district of the country;
 - (b) if so, the details thereof and the action taken by the Ministry in this regard; and
 - (c) by when such stores are going to be started in all districts of the country?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) Consequent upon a decision taken in the meeting of the Pharma Advisory Forum held on 23rd April, 2008 in the Department of Pharmaceuticals Government of India, the Department of Pharmaceuticals had taken initiative by way of opening Jan Aushadhi Drug Outlets in the Government Hospitals. To begin with, at least one Jan Aushadhi Store in each district is to be opened, wherever the State Governments extend their support and cooperation in allotting the space in the Government Hospitals or in any other suitable locations and also identifying the agencies to manage such stores to make available quality medicines at affordable prices to all. As on 13th December, 2011, 115 Jan Aushadhi Outlets have been opened in different States/UT in the country. Presently, Jan Aushadhi Outlets have presence in the States of Punjab, Haryana, Rajasthan, Uttarakhand, Andhra Pradesh, Odisha, West Bengal, Jammu and Kashmir, Himachal Pradesh, Delhi and UT of Chandigarh in the country.

(c) The timeline for opening up the Jan Aushadhi Outlets in each Districts in the country depends upon the Health Policy followed, besides the support and cooperation each State Government extends in allotting the space in the Government Hospitals and also in identifying the agencies to manage such stores. Hence, it would be difficult to provide any time line to open Jan Aushadhi Outlets in each District in the country.

Revival of sick units

2690. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that Indian Drugs and Pharmaceuticals Ltd. (IDPL), Hindustan Antibiotics Ltd. (HAL) and Brahmaputra Cracker and Polymer Ltd. (BCPL) are sick units;
 - (b) if so, the reasons therefor, and
 - (c) the steps being taken to revive them?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The Indian Drugs and Pharmaceuticals Ltd. (IDPL) and Hindustan Antibiotics Ltd. (HAL) under the Department of Pharmaceuticals are sick units. The Brahmaputra Cracker and Polymer Ltd. (BCPL) project is in its execution phase and scheduled to be commissioned by December, 2013 and therefore, it is not a sick unit.

(b) and (c) Indian Drugs and Pharmaceuticals Ltd. (IDPL) was incorporated on 5th April, 1961 with the primary objective of creating self sufficiency in essential life saving drugs and medicines. As the IDPL was incurring losses, it was formally declared sick by the Board for Industrial and Financial Reconstructions (BIFR) on the 12th August, 1992. Revival Scheme of IDPL at present is under active consideration of the Department of Pharmaceuticals.

The assistance provided by the Government to IDPL for schedule M compliance etc. during each of the last five years is as follows:—

(Rs. in crore)

| CPSE | 2006-07 | 2007-08 | 2008-09 | 2009-10 | 2010-11 |
|------|---------|---------|---------|---------|---------|
| IDPL | 00.95 | 4.93 | _ | _ | 4.45 |

Hindustan Antibiotics Ltd. (HAL), Pimpri, Pune was incorporated on 30th March, 1954. Company produces a wide range of Pharmaceutical formulations including agro-vet products. As the Company had been incurring continuous loss since 1993-94, it was referred to the BIFR in January, 1997. Government approved the Rehabilitation Scheme of HAL on 9th March, 2006 which *inter alia* involves Cash Infusion of Rs. 137.59 crore and waiver of past loans and interests thereupon to the extent of Rs. 259.43 crore (as on 31.3.2005). The assistance provided by the Government under approved Revival Scheme as well as for enhancement of manufacturing capacities during each of the last five years is as under:—

(Rs. in crore)

| CPSE | 2006-07 | 2007-08 | 2008-09 | 2009-10 | 2010-11 |
|------|---------|---------|---------|---------|---------|
| HAL | 87.69 | 20.17 | 10.00 | 10.26 | 5.03 |

Import of fertilizers by IFFCO

2691. SHRI A. ELAVARASAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the country's largest fertilizer co-operative IFFCO has asked its global suppliers including Canada's Canpotex, Russian Uralkali and Belarusian Potash